

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.3760**  
TO BE ANSWERED ON THE 16<sup>TH</sup> JULY, 2019

**INCREASE IN CROP YIELD OF FARMERS**

3760. SHRIMATI JYOTSNA CHARANDAS MAHANT:  
SHRI P.K. KUNHALIKUTTY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has a proposal to increase the crop yield of farmers;
- (b) if so, the details thereof;
- (c) whether it is a fact that a large number of farmers in Chhattisgarh have not received the first installment under the PM Kisan Yojana;
- (d) if so, the reasons therefor; and
- (e) the time by which the installment is likely to be released to the farmers?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): In order to increase the production and productivity of various crops, the Government of India has already been implementing several crop development programmes such as National Food Security Mission (NFSM), Mission for Integrated Development of Horticulture (MIDH), National Mission for Sustainable Agriculture (NMSA), Sub-Mission on Seeds and Planting Material (SMSP), Sub-Mission on Agricultural Mechanisation (SMAM), Rashtriya Krishi Vikas Yojana (RKVY), etc. under the Umbrella scheme, "Green Revolution-Krishonnati Yojana".

(c) to (e): The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme is a continuous and ongoing scheme, in which the financial benefit is transferred to the bank accounts of the identified beneficiaries in the States / UTs as and when their correct and verified data is uploaded by the concerned States / UTs on PM-KISAN web-portal. Many States / UTs have not been able to upload the requisite data on the portal due to which it has not been possible to transfer the benefit to the farmers in those states. The 1<sup>st</sup> installment of Rs. 2000/- out of the assured amount of Rs. 6,000/- per year under the scheme has already been credited into the bank accounts of 3,95,55,934 beneficiaries and 2<sup>nd</sup> installment of Rs. 2000/- each to 3,12,69,025 beneficiaries in the country. In the state of Chhattisgarh, out of 39,77,327 number of estimated land holdings 17,79,431 data of eligible beneficiaries were uploaded on the PM-KISAN portal. Out of which 10,47,733 have been accepted. Accordingly, 3,47,253 beneficiaries have received the 1<sup>st</sup> installment and 1,11,768 beneficiaries received 2<sup>nd</sup> installment so far. Out of Public Finance Management System (PFMS) approved, benefit will be released after Request for Fund Transfer (RFT) is signed by the state.

\*\*\*\*\*